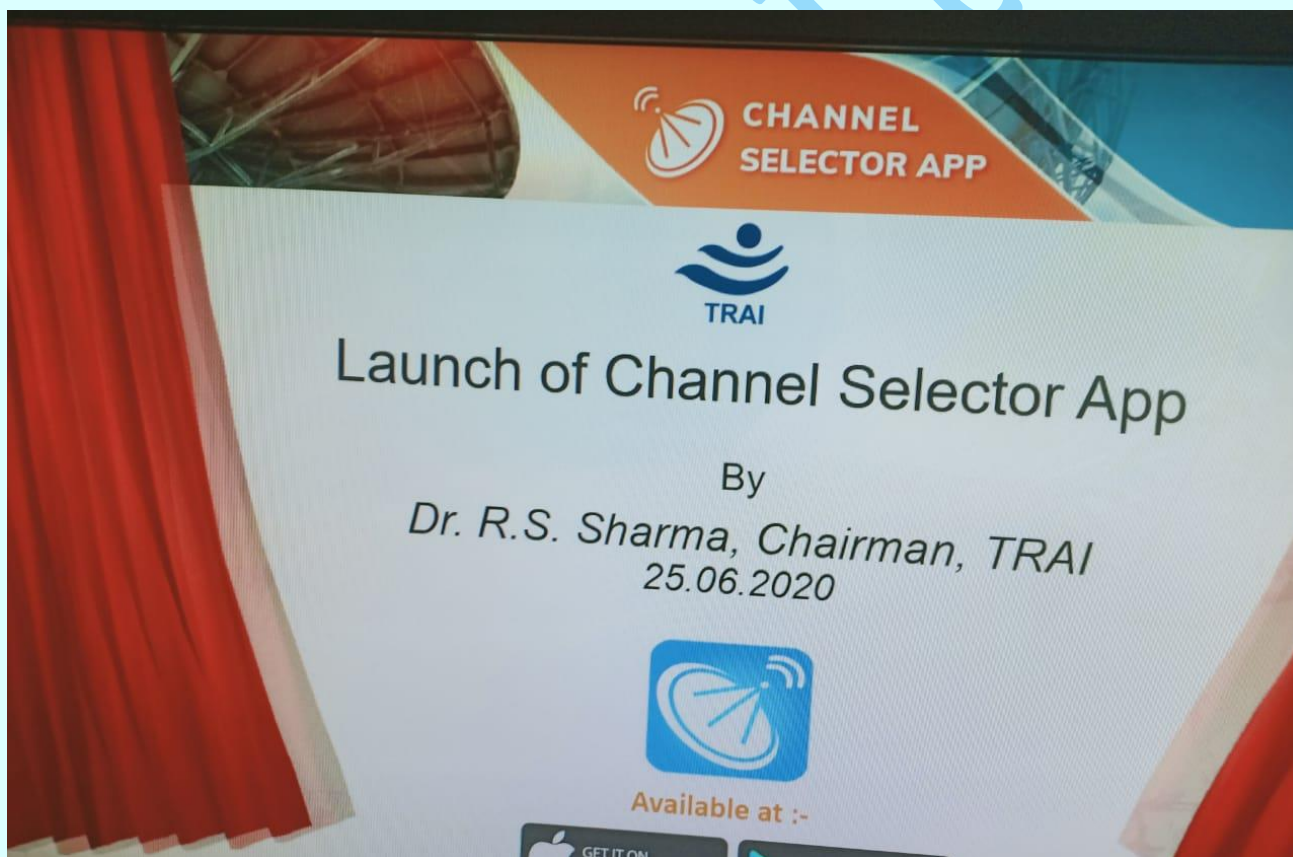




**E-Newsletter**



**JULY 2020**



**Dr. R.S. Sharma, Chairman, TRAI launched “TRAI Channel Selector App” on 25.06.2020**

# 1. Regulations/Orders

## 1.1 Telecommunication Tariff (65<sup>th</sup> Amendment) Order 2020:

TRAI issued Telecommunication Tariff (65<sup>th</sup> Amendment) Order 2020 on 3.6.2020:

2. With the enactment of this amendment. Schedule XIII of the Telecommunication Tariff Order 1999 and entries thereunder shall stand deleted. Schedule XIII of the Telecommunication Tariff Order, 1999 made it obligatory for telecom service providers to charge a minimum of 50 paise per SMS for every SMS exceeding 100 SMS per SIM per day. The deletion of Schedule XIII thus implies another step of TRAI in doing away of the tariff regulation and strengthening the regime of tariff forbearance.
3. The amendment has been carried out after an elaborate consultation process wherein a draft amendment was placed on the website of TRAI for comments and counter comments of the stakeholders. After receipts of comments and counter comments and in the wake of situation arising from spread of Covid-19 pandemic, the TRAI organized its first ever Open House Discussion (OHD) through the videoconferencing mode. The online OHD provided stakeholders another opportunity to participate in the consultation exercise and share their valuable views.
4. Schedule XIII was introduced in Telecommunication Tariff Order in the year 2012 and it was meant to serve as a complimentary safeguard to the provisions of then Telecom Commercial Communications Customer Preference Regulation. 2010 (TCCCPR 2010) to curb the menace of Unsolicited Commercial Communications (UCC). In 2018, the TRAI replaced TCCCPR 2010 with the Telecom Commercial Communications Customer Preference Regulation. 2018 (6 of 2018) dated the 19<sup>th</sup> July 2018(TCCCPR,2018). The new regulatory framework prescribes under the TCCCPR 2018 is a technology driven and prescribes technological solution using block chain technology. Considering the comprehensiveness of TCCCPR 2018 in dealing with the menace of UCC, it was felt that tariff regulation which has the potential of adversely affecting the interest of genuine non-commercial bulk users of SMS is no longer required and therefore can be removed. Amended tariff order may be accessed from the following link/QR code:

[https://tra.gov.in/sites/default/files/Regulation\\_03062020.pdf](https://tra.gov.in/sites/default/files/Regulation_03062020.pdf)



## 2. Recommendations

### 2.1 TRAI's Response to DoT's back-reference dated 29<sup>th</sup> May 2020 for re-consideration of TRAI Recommendations dated 9<sup>th</sup> March 2017 on "Proliferation of Broadband through Public Wi-Fi Networks".

The Authority issued recommendations dated 9<sup>th</sup> March 2017 to the Government on "Proliferation of Broadband through Public Wi-Fi Networks". Through these recommendations, an 'unbundled and distributed model' for delivery of broadband services through public Wi-Fi Networks was recommended.

A back reference dated 29<sup>th</sup> May 2020 was received from DoT after a lapse of three years from the date of recommendations of TRAI. DoT's back reference largely centers around the idea of loading the smaller entities of the WiFi Access Network Interface (WANI) architecture with licensing and regulatory obligations, as for the other integrated players/licensees.

The Authority finalized its response to the back reference and sent the same to DoT on 5<sup>th</sup> June, 2020. In its response, the Authority pointed out, among many other things, that many hotels, restaurants, airports, and malls are offering Wi-Fi services without any specific licensing/registration. In fact, many such places in India follow MAC ID based authentication in violation of OTP authentication as per the existing instructions, and even then, no spoofing or security issue has come to the notice of the Authority.

[https://traigov.in/sites/default/files/Recommendation\\_05062020.pdf](https://traigov.in/sites/default/files/Recommendation_05062020.pdf)



### 3. Directions

**(a) TRAI issued direction on 19<sup>th</sup> June 2020 to all Access providers under TCCCPR Regulations, 2018,**

In the direction TRAI directed Access Providers:

- i. To ensure that there is no pendency in processing new requests for registration and assignment of new headers to Principal Entity
- ii. Publish information about registered Principal Entities and the associate headers on its website and also facilitate fetching the same through SMS from the number 1909
- iii. To ensure that no role is delegated by it to any entity which is not in accordance with the provisions of the regulations
- iv. To run awareness campaign for Principal entities to get registered

Direction can be accessed from the following link/QR code



[https://traigov.in/sites/default/files/Direction\\_19062020.pdf](https://traigov.in/sites/default/files/Direction_19062020.pdf)

### 4. Open House Discussion

**4.1 As Open House Discussion (OHD) on the Consultation Paper on “Transparency in Publication of tariff offers”**

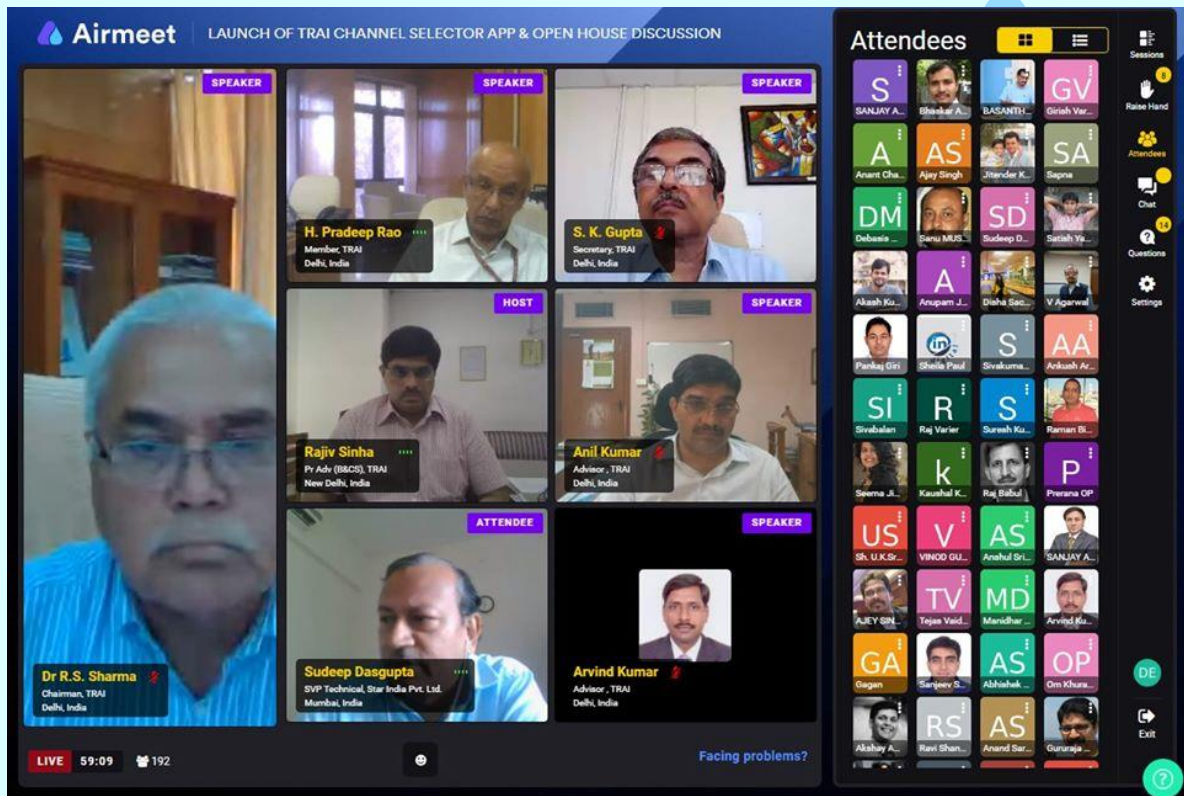
TRAI conducted an OHD on the Consultation Paper on “Transparency in Publication of tariff offers” on 17<sup>th</sup> June 2020 through Video Conferencing.

**4.2 As Open House Discussion (OHD) on the Consultation Paper on “Traffic Management Practices (TMPs) and Multi-Stakeholder Body for Net Neutrality”**

TRAI conducted an OHD on the Consultation Paper on “Traffic Management Practices (TMPs) and Multi-Stakeholder Body for Net Neutrality” on 24<sup>th</sup> June 2020 through Video Conferencing.

### 4.3 As Open House Discussion (OHD) on Consultation Paper on Framework for Technical Compliance of Conditional Access System (CAS) and Subscriber Management Systems (SMS)

TRAI conducted an Open House Discussion (OHD) on Consultation Paper on Framework for Technical Compliance of Conditional Access System (CAS) and Subscriber Management Systems (SMS) for Broadcasting & Cable Services on 25<sup>th</sup> June 2020 in New Delhi through video conferencing.



## 5. Other Information

### 5.1 TRAI has launched Channel Selector App on 25<sup>th</sup> June 2020 which will facilitate subscribers to view their TV subscription and modify the same.

TRAI has developed a TV Channel Selector App to provide reliable, robust and transparent systems to television subscribers. The App fetches the data of Subscriber from respective DPOs platform through APIs. The subscribers will be authenticated by OTP on their Registered Mobile Number (RMN). In case there is no registered mobile number of a subscriber with DPO, subscriber will get OTP on his/her TV screen. The App facilitates subscribers to:



1. Check their own subscription
2. View all Channels and Bouquets provided by their DTH/Cable Operator
3. Choose only the channels of interest and remove unwanted channels
4. Get optimized solution; Get best combination of user selected channels/bouquets in same price or in less price
5. Facility to add channels in the applicable NCF (Network Capacity Fee)
6. Allow users to modify existing subscription
7. Check real time status of your subscription request

Channel Selector App is made available on both Google Play Store and Apple Store. Using the App customers of DTH/Cable Operator can see their subscription, modify (add/delete channels) subscription, set new subscription and optimize the subscription, therefore can get best value for money. In order to make the App more user friendly, the users may provide feedback by clicking the “Feedback” option available on the App menu.



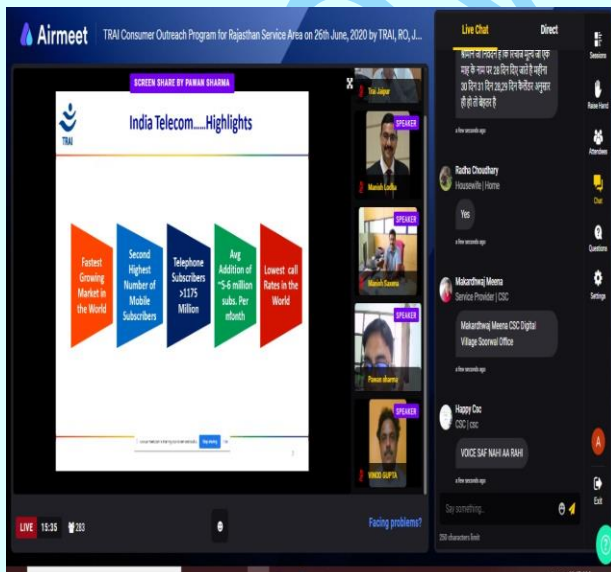
## **5.2 TRAI has issued an updated list of Panel of Auditors to carry out audit of Digital Addressable System (DAS) on 29<sup>th</sup> June 2020.**

## 6. Events

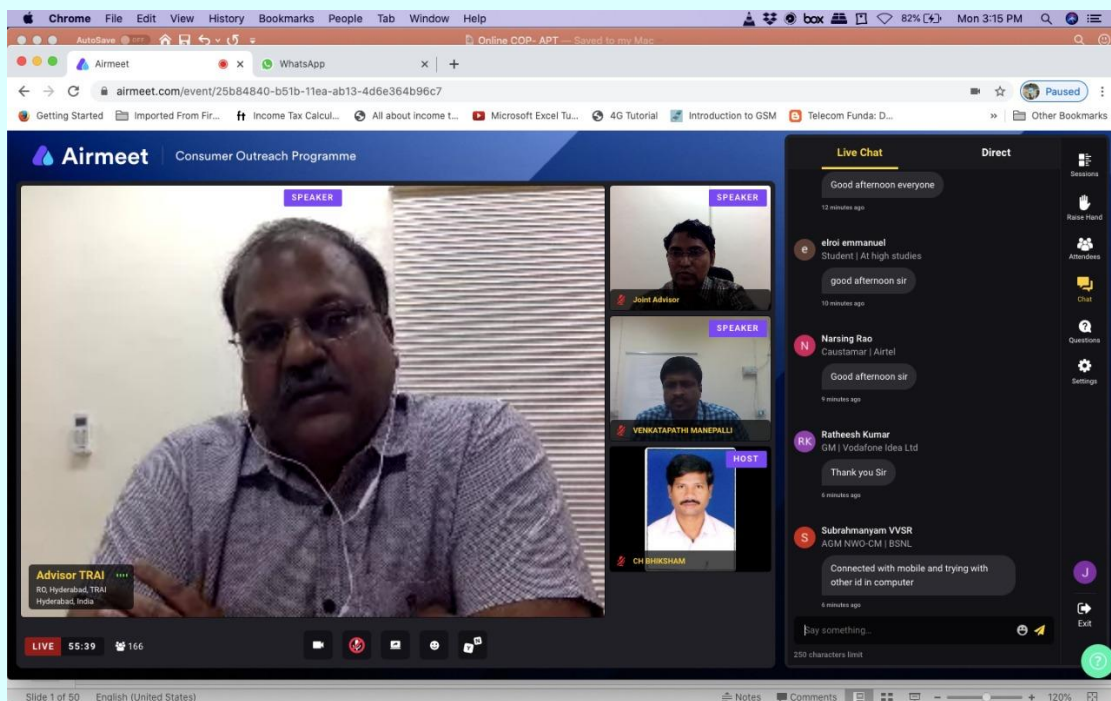
**6.1 The following Consumer Outreach Programmes were organised during the month of June 2020**

S.No.	Place	Date
1	Chhattisgarh	19.06.2020
2	Jaipur (Rajasthan)	26.06.2020
3	Asansol (West Bengal)	26.06.2020
4	Andhra Pradesh	29.06.2020

## PHOTO GALLERY



**CoP at Jaipur (Rajasthan) held on 26.06.2020**



## CoP at Andhra Pradesh held on 29.06.2020

**Full details of the Directions/Orders/Consultation Paper/Report, Subscription Data, etc mentioned in this newsletter are available on TRAI website [www.traigov.in](http://www.traigov.in) MahanagarDoorsancharBhawan, JawaharLal Nehru Marg, (Old Minto Road), New Delhi-110 002.**

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**We are also on Twitter! follow us!**  [TRAI@TRAI](https://twitter.com/TRAI@TRAI)